

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 08th FEBRUARY, 2024, 10:30 A.M.

**Cont. A/2/GB/2023
CP/02/GB/2019**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Dr. (Mrs.) Natasha Gohain Vs M/s G.M. Hospital Pvt. Ltd. 2. Smt. Atsungla F. Gohain & 3. Mr. Bimal Ch. Deori
Under Section	U/s 425 of Companies Act, 2013

For Petitioner (s) : Mr. B. Debnath, PCS

For Respondent (s) : Mr. P. P. Dutta, Adv. for R-1 & 2
Mr. P. P. Das, Adv. for R3

ORDER

Ld. Authorized Representative CS Mr. B. Debnath appears on behalf of the Petitioner.

R-1 & R-2 are represented by Ld. Counsel Mr. P.P. Dutta. In compliance with orders of this Tribunal dated 08.01.2024, Contemnor No. 2 appears in person. Contemnor No. 1 is a hospital.

No personal appearance of the Contemnor No. 3, however, Ld. Counsel Mr. P. P. Das appears through VC on his behalf. Due to certain audio issues faced at his end, he could not make his submissions.

In consideration of the request of the Ld. Counsel for Contemnor No. 1 and 2, they are given one week time to file their reply affidavit. Copy thereof shall be served upon opposite party.

Contemnor No. 3 is once again directed to be present in person on the next date of hearing.
List the matter on **21.03.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)